

AJAY BHALLA, IAS



गृह सचिव
Home Secretary
भारत सरकार
Government of India
North Block,
New Delhi

No. 40-3/2020-DM-I (A)

21st April, 2020

Dear *Chief Secretary,*

Kindly refer to consolidated revised guidelines issued by MHA's Order of even number dated 15th April, 2020, which was further modified vide Orders of even number dated 16th April, 2020 and 19th April, 2020.

2. Some queries have been received with regard to exemptions of specific services/activities within the categories already allowed in the guidelines issued under the above referred orders. In this regard, I would like to clarify that:-

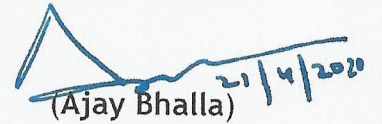
- i. Social sector under clause 8(i) include bed side attendants and care givers of senior citizens residing in their homes.
- ii. Public utilities under clause 11(v) include recharge facilities for prepaid mobile connection.
- iii. Supply of essential goods under clause 13(i) include food processing units such as bread factories, milk processing plants, flour mills, dal mills etc. located in urban areas.

3. However, as specified in the lockdown measures, National COVID-19 Directives and Standard Operating Procedure for social distancing for offices, workshops, factories and establishments must be ensured.

4. District authorities and field agencies may please be informed on the above accordingly so as to avoid ambiguity at the ground level.

With regards,

Yours sincerely,


(Ajay Bhalla) 21/4/2020

Chief Secretaries of All States
(As per standard list)

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No. 40-3/2020-DM-I (A)

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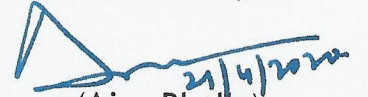
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(Ajay Bhalla)

Administrators of All UTs
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